

(c) if so, the steps Government have taken to remove this ambiguity ?

**THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY)** (a) 23 applications under Chapter III of the M R T P Act, 1969 have so far been referred to the M R T P Commission

(b) and (c) The Government is considering amendments to the definition of the term "inter-connected undertakings" for the purpose of making it more scientific in view of abolition of managing agency system

**Damage caused by Floods in Barauni**

819 **SHRI N E HORO** Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state

(a) the estimate of damage caused due to the flood effect in Barauni; and

(b) the steps taken by Government to save this loss ?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P C SETHI)**

(a) There was no damage caused to the Barauni Refinery due to recent floods in Barauni. However, an expenditure of Rs 6,000/ was incurred by the refinery on the protective measures taken to prevent flood waters entering the refinery and townships

(b) Does not arise.

**Technical Team to study Damage Caused by Heavy Rains and Floods in Bihar**

820 **SHRI R. P. ULAGANAMBI**  
**SHRI RAM SHEKHAR**  
**PRASAD SINGH**

Will the Minister of **FINANCE** be pleased to state :

(a) whether the 8-Member Technical Team set up by the Planning Commission

has visited and made an on-the spot study of the extent of damage caused by heavy rains and floods in Bihar,

(b) if so, the recommendations made by the Team, and

(c) the Central assistance given to the Bihar Government for providing relief to the affected people ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH)** (a) to (c) A Central team of officers visited Bihar in August, 1971 and assessed the requirement of funds for relief measures for purposes of Central assistance. This team has recommended, for purposes of Central assistance, a ceiling of Rs 46 275 crores on various relief, rehabilitation and repair measures necessitated by the floods and heavy rains. This ceiling has been accepted subject to a further review. An amount of Rs 12 25 crores, including Rs 7 25 crores as short-term loan for agricultural inputs, has so far been sanctioned to the State Government. Further assistance will be released on the basis of the progress of expenditure

**Setting up of Alloy Steel Plant at Kanpur**

821 **SHRI B. D CHANDRA**  
**GOWDA**  
**SHRI YAMUNA PRASAD**  
**MANDAL**

Will the Minister of **DEFENCE** be pleased to state :

(a) whether there is any proposal under consideration of Government to set up an Alloy Steel Plant at Kanpur,

(b) if so, the main features thereof,

(c) the time by which the work on this project will be started, and

(d) the financial implications thereof ?